

DIVISION BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1111(KB)2018
IA(I.B.C)/695(KB)2024, IA(I.B.C)/330(KB)2024,
IA(I.B.C)/1321(KB)2023, IA(I.B.C)/142(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS HANUMANTA ENGINEERING PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

For the Applicant

Mr. Sanjit Kr. Nayak, Liquidator
Mr. Shaunak Mitra, Adv.
Ms. A. Dhar, Adv.
Ms. Namrata Basu, Adv.

For the Respondent in IA/695/2024

Mr. Sayak Ranjan Ganguly, Adv.
Ms. Srijani Ghosh, Adv.
Ms. Indrani Majumdar, Adv.

ORDER

1. Ld. Counsel for the parties present.

IA(I.B.C)/695(KB)2024

2. As per the tracking report of postal department with the registry R2 has been served. However, there is no representation on behalf of the R2. therefore, R2 is set *ex parte*. Ld. Counsel appearing for R1 seeks 10 days time to file its reply affidavit.
3. Post the IA for arguments on **10.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)